

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/105/2020 IN CP/1156/IB/2018  
NAME OF PETITIONER : Pathukasahasram Raghunathan Raman (RP)  
M/s RA-NI Precast Pvt Ltd  
NAME OF RESPONDENT : BGR Energy Systems Ltd & 5 Ors  
SECTION : Sec 424 Of CA 2013 RW Sec 60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **23.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

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